GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 383

TO BE ANSWERED ON THE 6TH DECEMBER, 2023/ AGRAHAYANA 15, 1945 (SAKA)

INCREASE IN CRIMES AGAINST SENIOR CITIZENS IN DELHI

383. SHRI A. D. SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that crimes against senior citizens in Delhi have increased by 35 percent since 2022;
- (b) whether it is also a fact that senior citizens are more prone to cyber crimes;
- (c) if so, the details and the reasons for increase in these crimes; and
- (d) the details of efforts made to prevent crime against senior citizens?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

- (a): No, Sir. As informed by Delhi Police, 1023 incidents of crime against senior citizens were reported in Delhi during the year 2023 (upto15th November), whereas 1056 incidents of crime against senior citizens were reported in the corresponding period of year 2022, which shows a decline by 3.13%.
- (b) to (d): Delhi Police has informed that incidents of cybercrime against senior citizens have occurred due to lack of awareness about modern technology. Details of the cybercrime registered against senior citizens during the year 2021, 2022 and 2023 (Up to 15.11.2023), are as under:-

R.S.US.Q.NO. 383 FOR 06.12.2023

Year	Number of cases
2021	25
2022	113
2023 (up to 15.11.2023)	129

Delhi Police has taken various concrete measure to prevent crimes including cybercrime against senior citizens, which inter-alia include – conduction of cyber awareness programmes; mass media campaign; setting up of senior citizen cells at Police Head Quarters and in all 15 Police Districts; Toll Free Senior Citizens Helpline No. 1291; identification and registration of senior citizens and issuance of identity cards; regular visit of staff of Senior Citizen Cells and local police to the residences of senior citizens; Mobile App for senior citizens; periodic verification drives for domestic helps; distribution of printed material regarding steps to be taken for the safety of life and property of senior citizens; regular security audit of senior citizens; constitution of state level and district level advisory bodies for the safety and security of senior citizens etc.
